

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/759/2020

This the 26th day of July 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Suvtanter Kumar, age 60 years, S/o Sh. Rudher Mani, R/o Village Kairi, Tehsil Bishnah, District Jammu, A/P H. No. 686 Sector 3 Bhagwati Nagar, Jammu.

.....Applicant

(Advocate:- Mr. Jasbir Singh Jasrotia)

Versus

1. Union Territory of J&K through Commissioner/Secretary to Govt., Mechanical Engineering Department, Jammu.
2. Principal Secretary to Govt., Mechanical Engineering Department, Civil Secretariat, Srinagar.
3. Chief Engineer, Mechanical Engineering Department, Jammu.
4. Accountant General A&E J&K Jammu.
5. Senior Account Officer (PNRJ-3) Office of the Accountant General (A&E) J&K Jammu.

.....Respondents

(Advocate: Mr. Raghu Mehta, Sr. C.G.S.C.)

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant submits that he wishes to withdraw the T.A. with liberty to file afresh.

2. Accordingly, the T.A. is dismissed as withdrawn with liberty to file afresh, if any cause of action survives.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun...